NATIONAL COMPANY LAW TRIBUNAL Mention **KOLKATA BENCH**

KOLKATA

C.P.No. 253/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th May, 2017, 10.30 A.M.

		1		
Name of the Company		Sanjay Kariwala & Ors.		
		-Versus-		
		Kariwala Fashions Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Representa	gnation of Authorized Appearing on behalf of Signature value (IN CAPITAL date ETTERS)		Signature with date
1. MR. JISHNU SAHA, SR. ADV. 2. MR. N. DASGUPFA, ADV. 3. MS. PRITHA BASU, ADV.			for pelitons	18en 5/2017
4.	Mr. Rosman	SENGUOTA, ADV		
1.	SWAPNA	CHOUSEY, AND HA SITARHA, MI	R-2,3,485	3017~

ORDER

Ld. Counsels for the petitioners and the respondent nos. 2, 3, 4 and 5 are present.

Heard. Admit.

Reply may be filed within four weeks, thereafter rejoinder, if any, may be filed within two weeks.

Both the parties are directed to maintain status quo regarding composition of Board of Directors, shareholdings and fixed assets.

List the matter on 26/07/2017.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)